

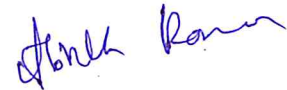

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/260/ (IB)/2017
NAME OF THE PETITIONER(S) : FEDERAL BANK LTD
NAME OF THE RESPONDENT(S) : ZYLOG SYSTEMS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	Abishuk Ramana for Kumarpal Chopra (9686603576)	Counsel for Respondent	
②	Joseph Augustine Mk. Sampath Kumar & Associates	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present. Counsel for the petitioner submitted that a Provisional Liquidator has been appointed by the Hon'ble High Court of Madras in CP No.372/2013 and on appeal, a Division Bench of the Hon'ble High Court modified the order and appointed a former Judge of the Madras High Court as the Administrator of the Respondent alongwith the Provisional Liquidator. Counsel for petitioner is directed to furnish a copy of the said order for passing appropriate order. Put up on 09.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)